

# LOK SABHA DEBATES

1291

1292

## LOK SABHA

Monday, August 8, 1960/*Sravana* 17,  
1882 (*Saka*)

The Lok Sabha met at Eleven of the  
Clock.

[SHRI GORAY in the Chair]

### ORAL ANSWERS TO QUESTIONS

#### Development of Border Areas

+

- \*200. { Shri Ram Krishan Gupta:  
Shri Nek Ram Negi:  
Sardar Iqbal Singh:  
Shri Hem Raj:  
Shri Bishwanath Roy:  
Shri Bhakt Darshan:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 2300 on the 19th April, 1960 and state at what stage is the proposal to set up an organisation to co-ordinate development activities in the border districts?

**The Minister in the Ministry of Home Affairs (Shri Datar):** The co-ordination of development activities in the border districts is now being carried out by Secretary for Kashmir Affairs in the Ministry of Home Affairs.

**Shri Ram Krishan Gupta:** May I know whether this work is by the central organisation or whether these organisations will be set up regional-wise?

**Shri Datar:** So far as the various districts are concerned, the administration is directly under the Chief Minister through the Chief Secretary. What we do is this: we have the secretariat here for the purpose of

co-ordinating the expenditure and the activities that are to be carried on by the various State Governments.

**Shri Ram Krishan Gupta:** May I know whether any central assistance will be placed at the disposal of these organisations for the development of border areas?

**Shri Datar:** Central assistance is given in varying proportions. We have requested the State Governments to place before us long term and short term proposals also. Interim arrangements have already been made for starting the development works and when the schemes come here, they are examined and then a final sanction is given.

**Shri Vidya Charan Shukla:** May I know if the Road Development Board which has been formed under the chairmanship of the Prime Minister will have any connection with this development authority or whether it will have some co-ordinated relation with this?

**Shri Datar:** There will be co-ordination everywhere so that there may be no overlapping.

**Shri Manaen:** Will the hon. Minister tell us the names of the districts which have been brought within the purview of this organisation?

**Shri Datar:** There are a number of districts. One is the Ladakh district in Jammu and Kashmir. Then there are three districts in Uttar Pradesh: Chamboli is one; Uttar Khasi is another and the third is Pithoragarh. Then there are Spiti and Lahaul in Punjab, and the Chini district in Himachal Pradesh which is directly under us.

**Shri Hem Barua:** May I know whether the Road Development Board has made any survey of the Himalayan border and fixed any targets and priorities and, if so, what are those targets and priorities? May I also know whether they propose to request the army engineering services for that purpose?

**Shri Datar:** That work is now going on, especially the survey work, and also the preliminary work in connection with plans and estimates. As soon as they are ready, the work will start.

**Shri Tangamani:** May I know whether these developmental activities in these border districts will be left in the hands of the Ministry of Community Development and Co-operation?

**Shri Datar:** I have already pointed out that here we are concerned with the three States and one territory. So far as the States are concerned, they are directly under the charge of the Chief Ministers of the States working through the Chief Secretaries.

**Shri C. D. Pande:** May I know whether the Government propose to form regional committees for advising the administration, composed of members of legislatures and Members of Parliament?

**Shri Datar:** That is for the State Governments concerned.

**Shri C. D. Pande:** Since the Government of India is bearing the whole burden, it has to be seen that the money is well spent and spent usefully.

**Shri Datar:** The Government are not spending the whole amount under all the heads. Government are spending 100 per cent in certain cases, 75 per cent in certain other cases and on a 50-50 per cent basis in certain other cases. It is a question more or less directly concerning the State Governments and I am confident that the State Governments will see to it

that public opinion is consulted whenever it is necessary.

**Shri Harish Chandra Mathur:** In the matter of development of border areas, the border areas of Rajasthan have not been taken into consideration, and it is where development in particular is necessary. Otherwise, as one might understand the situation, it is all a desert area.

**Shri Datar:** I may point out that the hilly areas on the border of India require greater attention and therefore they have been taken up first.

**Shri Tyagi:** Could the hon. Minister kindly give some indication of the type of social activities or developmental activities that are going to be taken up, and see that the work is not limited only to social welfare or cultural activities alone?

**Shri Datar:** There are a number of activities which are undertaken. For example, there is community development, improvement of communications, small-scale industries, agriculture and veterinary, etc. Here, in this case, what is aimed at, is speedier development because they had not been properly looked after for long.

#### Polytechnic in Orissa

+

\*201. { **Shri Chintamani Panigrahi:**  
**Shri Surendranath Dwivedy:**

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No. 461 on the 29th February, 1960 and state:

(a) whether the Coordinating Committee of the All India Council for Technical Education has considered the proposal for establishing a polytechnic in Orissa; and

(b) if so, what decisions have been taken in the matter?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) and (b). The All India